

statement placed on the Table of the House. [See Appendix VII, annexure No. 39].

The Agreement is valid for a period of four years from the 28th April, 1952 to 27th April, 1956.

(c) The matter is under consideration.

VAMSADHARA RIVER PROJECT

*1313. **Shri Sanganna**: Will the Minister of **Planning** be pleased to refer to the reply given to Starred Question No. 611 on the 7th December, 1955 in respect of the Vamsadhara River Project and state;

(a) whether any reply has since been received from the Government of Orissa; and

(b) if so, the reaction of Government to it?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Not yet, Sir.

(b) Does not arise.

PIMPRI PENICILLIN FACTORY

*1318. **Shri Bhagwat Jha Azad**: Will the Minister of **Production** be pleased to state:

(a) whether Government propose to expand the installed capacity of the Pimpri Penicillin Factory;

(b) if so, the expenditure that will be involved; and

(c) whether the factory has reached its target production?

The Deputy Minister of Production (Shri Satish Chandra): (a) Yes.

(b) Rs. 42,00,000.

(c) Yes.

MANDI ROCK SALT MINES

*1322. **Shri Hem Raj**: Will the Minister of **Production** be pleased to refer to the supplementaries to Starred Question No. 165 on the 28th July, 1955 and state:

(a) the progress made in the drilling operations in the Mandi Rock Salt Mines; and

(b) the amount of money provided in the Second Five Year Plan for its development?

The Deputy Minister of Production (Shri Satish Chandra): (a) The drilling operations in Mandi Mines were completed in July, 1955.

(b) Rs. 1 crore.

Khandsari

*1326. **Shri Bibhuti Mishra**: Will the Minister of **Production** be pleased to state:

(a) whether Government are aware that *Khandsari* produces recovery was hardly six per cent; and

(b) if so, whether Government have any scheme to improve the percentage of *Khandsari* recovery and also its technology?

The Deputy Minister of Production (Shri Satish Chandra): (a) and (b). Yes, Sir.

ROURKELA STEEL PLANT

*1330. **Shri Sanganna**: Will the Minister of **Iron and Steel** be pleased to refer to the reply given to Starred Question No. 32 on the 25th July, 1955 regarding the supply of water to the Rourkela Steel Plant and state:

(a) whether any decision has been arrived at in the matter; and

(b) if so, what is it?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) and (b). It has been decided to construct a suitable storage reservoir across Sunkh or Koel or one of their tributaries, so as to ensure, during the summer months, a steady flow of about 200 cusecs of water in the river Brahmani. Investigations are, at present, proceeding to ascertain the possibility of constructing this reservoir across the Upper Karo which is a tributary of Koel river.

FLOOD CONTROL MEASURES

*1332. **Shri Hem Raj**: Will the Minister of **Irrigation and Power** be pleased to state:

(a) the amount proposed to be allocated for Flood Control measures